

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3328  
ANSWERED ON:17.03.2015  
REHABILITATION OF ABANDONED PERSONS  
Shanavas Shri M. I.

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the incidents of abandoning of people with psychosocial or intellectual disabilities are on the rise in the country;
- (b) if so, the details thereof and the initiative taken to prevent such incidents and the response received thereon;
- (c) whether the Government has initiated any rehabilitation and counselling programme/ scheme for the family members of such persons;
- (d) if so, the details thereof and the steps taken in this regard; and
- (e) the response received by the Government from the family members?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

(a) & (b) The Ministry has not conducted any study regarding abandoning of people with psychosocial or intellectual disabilities. As per the provisions of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, the State Governments are mandated to develop schemes/programmes for education, rehabilitation, social security, health care of persons with disabilities including mentally retarded persons. The State Governments have been advised to frame suitable scheme exclusively to take care of homeless mentally retarded persons.

(c) & (d) The Ministry has no scheme exclusively for the purpose of rehabilitation and counselling of the family members of persons with disabilities.

(e) Does not arise in view of (c) & (d) above.